

# High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

Subject:- **Nomination of Secretaries to Committees of Hon'ble Judges.**

## **ORDER**

No:- 371

Dated:- 18-6-2018

With a view to assist the Committees of Hon'ble Judges, the officers as shown here-in-below in Col-3 against each committee are hereby appointed as Secretaries to these Committees:-

S.No. (1)	Name of the Committee (2)	Secretary (3)
1.	Administrative Committee	Registrar General
2.	Finance Committee	Chief Accounts Officer
3.	Building and Infrastructure Committee	Assistant Registrar (Infrastructure) High Court (Main Wing)
4.	Committee for allotment of Chambers: a) Jammu Wing b) Srinagar Wing <b>Note:</b> Joint Registrar (Judicial), Jammu and Joint Registrar (Judicial), Srinagar shall continue to function as Secretaries to the Disciplinary Committees of the respective wings.	a) Registrar Judicial, Jammu b) Registrar Judicial, Srinagar
5.	Committee for High Court Staff	Registrar General
6.	State Court Management Systems Committee	Registrar Vigilance
7.	Committee to monitor the effective implementation of the various decisions /resolutions passed in the Chief Justices' Conference, 2016	Registrar General
8.	Committee for direct recruitment of District Judges.	Registrar General
9.	Committee to look after the affairs of J&K State Judicial Academy.	Director, J&K State Judicial Academy

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